## CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH

#### MA/310/00704/2019 in OA/310/00433/2016

### Dated Friday the 15th day of November Two Thousand Nineteen

#### **PRESENT**

# HON'BLE MR. P. MADHAVAN, Member (J) & HON'BLE MR. T. JACOB, Member (A)

- 1. Union of India, Rep by the Director of Postal Services, Western Region (TN), Coimbatore – 641 002.
- 2. The Superintendent of Post Offices, Dharmapuri Division, Dharmapuri 636 701.
- 3. Sub Divisional Inspector (Posts),
   Harur Sub- Division,
   Harur 636 903.
   ...Applicants in MA/Respondents in OA

By Advocate Mr. M.Kishore Kumar

Vs

M. Jayakanthan, S/o. Mookka Gounder, Pompatti Village, Morappur S.O, Dharmpuri District PIN–635 305

...Respondent in MA/Applicant in OA

By Advocate M/s R.Malaichamy

#### **ORAL ORDER**

#### (Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

MA 704/2019 is filed by the respondents in OA 433/2016 seeking extension of time for a period of three months for implementation of the order of this Tribunal dt. 29.07.2019.

- 2. When the matter is taken up for hearing, learned counsel for applicants in MA submits that the matter has to be considered by the Law Ministry and seeks three months time to implement the order of this Tribunal.
- 3. Learned counsel for the OA applicant / MA respondent was present and he objects granting of three months extension of time.
- 4. However, in the interest of justice and accepting the reasons stated in the affidavit in support of the MA, extension of time is granted upto 21.02.2020 for implementing the order passed by this Tribunal in OA 433/2016 dated 29.07.2019.
- 5. Accordingly, MA 310/00704/2019 for extension of time is allowed.

(T. JACOB)
Member (A)

15.11.2019

(P. MADHAVAN) Member (J)